

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-123
IA-2230/2021
in
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.

....FINANCIAL CREDITOR

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 20.07.2021

CORAM:

SHRI. P.S.N PRASAD ,
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Rishabh Jain, Advocate for RP

ORDER

IA-2230/2021 as well as the main matter IB-1348(ND)/2019.

Counsel for the Resolution Professional and the Respondent in IA has submitted that the IA and the main matter, both are posted to 22.07.2021. Therefore, the same may be posted to 22.07.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)